CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex (BDA) Indiranagar Bangalore - 560 038

Dated : 30 AUG 1988

APPLICATION NO.	677	/87(F)
W. P. NO.		

Applicant(s)

Shri Mariswamy

V/s

Respondent(s)

The Divisional Personnel Officer, Southern Rly, Mysore Divn. Mysore & 3 Ors

- Shri Mariswamy
 Ambulance Van Driver
 Southern Railway
 Mysore Division
 Mysore
- Shri M. Raghavendra Achar Advocate
 1074-1075, Banashankari I Stage Sreenivasanagar II Phase Bangalore - 560 050
- 3. The Divisional Personnel Officer Southern Railway Mysore Division Mysore
- 4. Shri Gunasekharan Staff Car Driver Southern Railway Mysore Division Mysore

- 5. Shri Kuntegowda
 Ambulance Van Driver
 Southern Railway
 Mysore Division
 Mysore
- 6. Shri Abdul Gaffar Khan Jeep Driver Southern Railway Mysore Division Mysore
- 7. Shri K.V. Lakshmanachar Railway Advocate No. 4, 5th Block Briand Square Police Quarters Mysore Road Bangalore - 560 002

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STRY/INTERSMX BREEN
passed by this Tribunal in the above said application(s) on 19-8-88

y usued rolling as

Encl : As above

OLLE OUT DEPUTY REGISTRAR (JUDICIAL)

O)c

In the Central Administrative Tribunal Bangalore Bench, Bangalore

ORDER SHEET

Applicant

Mariswamy

Advocate for Applicant

M. Rachavendra Achar

V/s -

The Divn. Personnel Officer, Southern Rly, Mysore & 3 Ors

Advocate for Respondent

'K.V. Lakshmanachar

ı		1
Date	Office Notes	Orders of Tribunal
	· · · · · · · · · · · · · · · · · · ·	·

KSPJ(VC)/PS(AM)

19-8-1988.

1110/

Respondent

Applicant by Shri M.R. Respondents by Shri K.V. Achar. Laxmanachar.

- 2. Shri Laxmanachar reports that the applicant has been promoted as an Ambulance Van Driver by the Divisional Personnel Officer, in his Office Order No.P3/W/46/88, dated 4th August, 1988. Shri Raghavendra-Achar perused the same.
- 3. In view of this order. the application no longer survives (p.t.o.)



:	- 2 -
	for consideration. We,
	therefore, dismiss the appli-
	cation as having become un-
· · · · · · · · · · · · · · · · · · ·	necessary.
	No costs.
	1.



Office Notes

Date

Sd/-

Orders of Tribunal

(K.S. PUTTASWAMY) (分して VICE CHAIRMAN.

54/-

(P.SRINIVASAN)
MEMBER(A).

TRUE COPY

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE